

ITEM NO.22

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21761-21762/2019

(Arising out of impugned final judgment and order dated 13-01-2017 in SA No. 344/2016 30-05-2016 in SA No. 344/2016 passed by the High Court Of Judicature At Allahabad)

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

(IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH
SLP(C) No. 3981/2019 (XI)

IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.)

Date : 29-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.

Mr. Ashutosh Kumar S, Adv.

Mr. A.N. Singh, adv.

Ms. Sakshi Kakkar, AOR

Ms. Kiran Suri, Sr. Adv.

Ms. Kiran Bhardwaj, AOR

Mr. Ashutosh Kumar Shukla, Adv.

Mr. A.n. Singh, Adv.

Ms. Shakuntala Devi, Adv.

For Respondent(s) Mr. Amrish Kumar, AOR

Mr. K.m Nataraj, A.S.G.

Mr. Shailesh Madiyal, Adv.

Mr. Vinayak Ssharma, Adv.

Mr. Akshay Amritanshu, Adv.

Mr. Ashok Panigrahi, Adv.

Mr. Gourab Banerji, Sr. Adv.
Mr. Rakesh Talukdar, Adv.
Mr. Ajit Pudussery, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 12th September, 2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
COURT MASTER (NSH)